

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

RAJYA SABHA

**UNSTARRED QUESTION NO. 1527
TO BE ANSWERED ON MARCH 04, 2020**

CENTRAL VISTA REDEVELOPMENT PROJECT

NO. 1527. SHRI KANAKAMEDALA RAVINDRA KUMAR :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that various stake holders have raised objection to redevelopment of the Central Vista project which aims to put in place new Government buildings including new Parliament House Complex;
- (b) if so, the details thereof ;
- (c) whether Government has made some drastic changes in Master Plan Delhi 2020-21 for this purpose; and any survey has been conducted in this regard; and
- (d) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

- (a) & (b) As part of process of Change of land use for development/ redevelopment of Central Vista (applied for by L&DO) in 8 Plots (One in Zone-C and seven in Zone – D), objections/ suggestions were received in response to DDA's Public Notice, S.O.4587 (E) dated 21.12.2019. These objections and suggestions are being addressed in a holistic manner in the proposed development/ redevelopment of Central Vista.

The main concerns raised were:-

- (i) Reduction/ loss of public space.
- (ii) Compensatory provisions for public space.
- (iii) Environmental concerns.

- (c) & (d) No. Government has not made any drastic change in Master Plan Delhi 2020-21.
